

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 77/241-242/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016.

NAME OF THE COMPANY: Sh. Gural Singh

Vs.

M/s Simbhaoli Sugars Ltd.

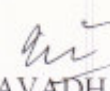
SECTION OF THE COMPANIES ACT: u/s 241/242 of Companies Act, 2013.

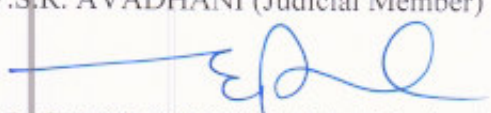
Sl. No. Name ~~Order dated 18.11.2016~~ Representation Signature

1. CP No. 77/241-242/Ald/2016 Shri Gural Singh Vs. M/s
2. Simbhaoli Sugars Ltd.

At the request of both sides since the matter is under active negotiations process between the parties list the matter on 22.12.2016 to report settlement or for rejoinder. Interim orders will continue till 22.12.2016.

List on 22.12.2016.


SH. V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 18.11.2016